

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING: BILASPUR**

**Original Application No.203/00845/2016**

**Bilaspur, this Friday, the 23<sup>rd</sup> day of February, 2018**

**HON'BLE MR.NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR.RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Jay Prakash Prasad S/o Shri Mahesh Prasad aged about 33 years working as Safaiwala Medical DEPT/SECR/ Shahdo r/o Qtr No 171/3 Railway Colony Shahdol Madhya Pradesh 484001

**-Applicant**

**(By Advocate – Shri A.V. Shridhar)**

**V e r s u s**

1. Union of India, Through the Secretary, Ministry of Railways, Railway Board, Rail Bhawan Raisena Road Rafi Marg New Delhi 110001

2. General Manager, South East Central Railway New GM Building Bilaspur Chhattisgarh 495004

3. Senior Divisional Personnel Officer Divisional Office, Personnel Branch South East Central Railway Bilaspur Chhattisgarh 495004

4. Divisional Personnel Officer, Divisional Office, Personnel Branch, South East Central Railway Bilaspur Chhattisgarh 495004

5. Assistant Personnel Officer, Divisional Officer, Personnel Branch, South East Central Railway Bilaspur Chhattisgarh 495004

**- Respondents**

**(By Advocate –Shri R.N. Pusty)**

**O R D E R (Oral)****By Navin Tandon, AM.-**

Learned counsel for the applicant submits that during the pendency of this Original Application, the relief sought for by the applicant has already been granted. Therefore, this Original Application has become infructuous.

**2.** In view of the submission made by the learned counsel for the applicant, this Original Application is dismissed as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

kc/-